

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD  
COURT 1**



C.P. No.112/241-242/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,  
AHMEDABAD BENCH ON 03.03.2020

Name of the Company: Harsh Dubal & Anr  
V/s  
White River Corporation Pvt Ltd & Ors

Section: Section 241-242 of the Companies Act 2013.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pranjal Buch	Advocate	Petitioner	
2.	Aakay Sleek. Saumitree Chaturvedi Peer Thakker & Patil Adv.	Adv. Adv.	Respondent	

**ORDER**

The Parties are represented through their respective Learned Counsel.

At the request of the Petitioner Counsel, in presence of the Respondent Counsel, the matter is adjourned.

List the matter on 08.04.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 3rd day of March, 2020